

**NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/11/2017 AT 10.30 AM**

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/112/2016
NAME OF THE PETITIONER(S) : K. M. Veluthas & another
NAME OF THE RESPONDENT(S) : M/s Lawrence Wood Industries Limited & another
UNDER SECTION : 397/398, 247 & 402

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1. MR. SANKAR NARAYANAN
SENIOR COUNSEL
FOR COUNSEL FOR THE
PETITIONERS

Counsel for the
Petitioners

K. P. Ghelani

PAWAN JHABAKH REPRESENTING
COUNSEL FOR THE PETITIONERS

Counsel for Respondent
Ravindran

for
R2

ORDER

Senior Counsel for petitioner present and prayed time for making submissions.
Counsel for R2 present. Time is extended at request. Put up on 27.11.2017 at
10.30 A.M.

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**K Anantha Padmanabha Swamy
Member (Judicial)**